STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF DECEMBER-2021.

ANNEXURE-A

	WALES OF TY			MONTH OF DECEMBER		DISPOSAL FOR THE MONTH OF DECEMBER				PENDENCY	Average No. of days
SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	FRESH INSTITUTIO N	INSTITUITI ON THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARA NCE	AS ON	taken to decide the case
1	High	Court of Karnataka	218	38	0	5	0	0	0	251	6 MONTHS 26 DAYS
		T	DISTRIC	T JUDICIARY	1	I	1	1			
		LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	487	39	2	41	1	0	0	486	2 YEARS 5 MONTHS 5 DAYS
	BENGALURU CITY	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	426	42	2	42	2	0	0	426	1 YEAR 07 MONTHS 5 DAYS
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	279	36	2	66	1	0	0	250	2 YEARS 4 DAYS
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	389	51	3	52	0	0	0	391	2 YEARS 2 MONTHS 8 DAYS
1		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	324	43	2	42	1	0	0	326	1 YEAR 07 MONTHS 7 DAYS
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	352	46	1	56	2	0	0	341	1 YEAR 11 MONTHS 23 DAYS
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	385	33	3	43	2	0	0	376	2 YEARS 17 DAYS
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	535	40	0	58	7	0	0	510	2 YEARS 1 MONTH 19 DAYS

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT		INSTITUTION FOR THE MONTH OF DECEMBER		DISPOSAL FOR THE MONTH OF DECEMBER				PENDENCY	Average No. of days
			OPENING BALANCE	FRESH INSTITUTIO N	INSTITUITI ON THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARA NCE	AS ON 31.12.2021	taken to decide the case
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-

	NAME OF THE DISTRICT	NAME OF THE COURT		INSTITUTIO MONTH OF		DISPOSAL FOR THE MONTH OF DECEMBER				PENDENCY	Average No. of days
SL NO			NAME OF THE COURT	OPENING BALANCE	FRESH INSTITUTIO N	INSTITUITI ON THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARA NCE	AS ON 31.12.2021
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	64	2	0	0	0	0	0	66	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	47	2	0	4	0	0	0	45	8 MONTHS 5 DAYS
		Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
4	BALLARI	IV Addl. District & Sessions Judge, (Commercial Court), Ballari	346	6	0	14	0	0	0	338	1 YEAR 6 MONTHS 6 DAYS
_	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	0	0	0	0	0	0	0	0	-
5		X Addl. District & Sessions Judge, Bengaluru Rural	695	55	6	85	3	0	0	668	11 MONTHS 11 DAYS
6	BIDAR	Prl.District & Sessions Court, Bidar	578	19	0	23	0	0	0	574	8 MONTHS 8 DAYS
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	130	0	0	6	0	0	0	124	9 MONTHS 28 DAYS
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	388	14	0	13	0	0	0	389	2 YEARS 5 MONTHS
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	70	9	0	6	0	0	0	73	1 YEAR 5 MONTHS 18 DAYS
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	5	2	0	0	0	0	0	7	-

	NAME OF THE DISTRICT	ATE OF TAKE		INSTITUTIO MONTH OF	DECEMBER	DISPOSA	L FOR T		тн оғ	PENDENCY AS ON 31.12.2021	Average No. of days taken to decide the case
SL NO		NAME OF THE COURT	OPENING BALANCE	FRESH INSTITUTIO N	INSTITUITI ON THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARA NCE		
11		I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	589	22	0	40	0	0	0	571	9 MONTHS 28 DAYS
11	DAKSHINA KANNADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	883	25	0	35	0	0	0	873	1 YEAR 6MONTHS 9 DAYS
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	348	4	0	16	0	0	0	336	6 MONTHS 9 DAYS
12	DHARWAD	Prl. District & Sessions Court,Commercial Court	293	18	0	26	0	0	0	285	1 YEAR 1 MONTH 28 DAYS
13		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	115	9	8	9	0	0	0	123	6 MONTHS 24 DAYS
14	GADAG	Addl. District & Sessions Court, Gadag	243	4	0	25	0	0	0	222	10 MONTHS 24 DAYS
15	HASSAN	Prl.District & Sessions Judge, Hassan	979	5	0	9	0	0	0	975	1 YEAR 8 MONTHS 8 DAYS
16	HAVERI	Prl.District and Sessions Court Haveri	112	20	2	10	0	0	0	124	1 YEAR 10 DAYS
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	41	0	0	4	0	0	0	37	1 YEAR 1 MONTH 28 DAYS
18	KODAGU	I Addl. District & Sessions Judge	105	36	0	3	0	0	0	138	9 MONTHS 19 DAYS
19	KOLAR	Prl.District & Sessions Judge, Kolar	37	4	0	7	0	0	0	34	11 MONTHS 9 DAYS
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	23	0	0	0	0	0	0	23	-

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SL NO			OPENING BALANCE	FRESH INSTITUTIO N	INSTITUITI ON THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARA NCE	AS ON 31.12.2021	taken to decide the case
21	MANDYA	Prl. District & Sessions Judge, Mandya	89	4	0	5	0	0	0	88	8 MONTHS 26 DAYS
22	MYSURU	Prl.District & Sessions Court, Mysuru	97	19	0	13	0	0	0	103	11 MONTHS 2 DAYS
22	MISORO	II Addl. District & Sessions Court, Mysuru	357	24	0	21	0	0	0	360	11 MONTHS 15 DAYS
23	RAICHUR	Prl.District & Sessions Court, Raichur	27	0	0	2	0	0	0	25	10 MONTHS 24 DAYS
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	4	0	0	0	0	0	0	4	-
	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	38	1	0	1	0	0	0	38	1 YEAR 9 MONTHS 8 DAYS
25		II Addl.District & Sessions Court, Shivamogga.	31	0	0	2	0	0	0	29	1 YEAR 2 MONTHS 28 DAYS
23		III Addl.District & Sessions Court, Shivamogga.	46	0	0	2	0	0	0	44	4 MONTHS 3 DAYS
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	26	0	0	1	0	0	0	25	10 MONTHS 03 DAYS
		I Addl.District & Sessions Court, Tumakuru	27	0	0	2	0	0	0	25	1 YEAR
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru	22	1	0	1	0	0	0	22	6 MONTHS
		VI Addl.District & Sessions Court, Tumakuru	27	3	0	1	0	0	0	29	6 MONTHS
27	UDUPI	Prl.District & Sessions Court	123	17	0	15	0	0	0	125	5 MONTHS 16 DAYS
28	UTTARA KANNADA	Prl. District Court. Karwar	28	0	0	0	0	0	0	28	-

	NAME OF THE DISTRICT			INSTITUTION FOR THE MONTH OF DECEMBER		DISPOSA	L FOR TI	PENDENCY	Average No. of days		
SL NO		NAME OF THE COURT	OPENING BALANCE	FRESH INSTITUTIO N	INSTITUITI ON THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARA NCE	AS ON 31.12.2021	taken to decide the case
	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	12	0	0	0	0	0	0	12	-
29		II Addl. Dist. & Sessions Judge, Vijayapur	13	1	0	0	0	0	0	14	-
2,7		III Addl. Dist. & Sessions Judge, Vijayapur	13	1	0	0	0	0	0	14	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	14	0	0	0	0	0	0	14	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
Total		10268	657	31	801	19	0	0	10136	1 YEAR 2 MONTHS 13 DAYS	